Allocation of funds for development of sports and youth affairs

2234. DR. BHALCHANDRA MUNGEKAR: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) how much amount was allocated for youth affairs and development of sports separately during the years 2012-13, 2013-14 and 2014-15;
 - (b) how much of these allocated amounts were actually spent; and
 - (c) what was the outcome of these expenditures?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI SARBANANDA SONOWAL): (a) and (b) Details of funds allocated and actual expenditure during last three years under various schemes of the Ministry are given in the Statement (See below).

(c) The outcome of these expenditures for youth affairs has been youth club mobilization and organization, youth development and empowerment, training and deployment of youth volunteers for engagement in social action for nation building, skilled and employable youth Work Force, enrollment of NSS volunteers, conducting of their Special camps and adoption of villages by them for community service, promotion of national integration, communal harmony, adventure, life skills education, youth employability, counseling, career guidance etc. for both school going and out of schools adolescents, professionally trained Postgraduates and Researchers in youth work, training of trainers for creating a Cadre of master trainers, capacity building of youth functionaries, mainstreaming of tribal youth in north eastern region, promotion of youth travel in the country, promotion of Scouts and Guides movement in the country and exchange of delegations with friendly countries for promoting exchange of ideas, value and culture amongst the youth.

The outcome of expenditures for Sports has been creation/development of sports infrastructure in rural areas, urban areas, conduct of sports competitions at block, district, State and national levels, organizing of coaching camps preparatory to participation in international tournaments, participation of Indian sportspersons and teams in international tournaments, engagement of foreign coaches and support personnel, procurement of sports equipment, conduct of national championships, conduct of international tournaments in India, disbursement of cash awards to medal winners in international tournaments and their coaches, pension to meritorious sportspersons, customized training of elite athletes and medal prospects in international sports events, grant of sports awards to sportspersons and coaches, identification of talented

sportspersons and nurturing of identified talented sportspersons for their participation in national and international tournaments, preparing highly qualified teachers and leaders in the field of Physical Education and Sports, anti-doping measures etc.

Statement A. Department of Youth Affairs

(₹ in crore)

Year	Allocation	Actual Expenditure
2012-13	345.60	340.99
2013-14	341.17	333.87
2014-15	384.61	350.32

B. Department of Sports

(₹ in crore)

Year	Allocation	Actual Expenditure
2012-13	660.00	657.88
2013-14	866.59	809.69
2014-15	772.00	766.64

Tie up of SAI for setting up of CRPF sports company

- 2235. SHRIMATI RENUKA CHOWDHURY: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:
- (a) whether the Sports Authority of India has entered into an understanding with CRPF to establish a CRPF sports company;
- (b) if so, the details and salient features thereof along with the procedure for selection of new talents and amenities/training to be provided to selected boys; and
 - (c) the time by when the said sport company is likely to be operational?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI SARBANANDA SONOWAL): (a) Government of India through Sports Authority of India (SAI) has approved establishment of a Boys Sports Company to be run by Central Reserve Police Force (CRPF) at Padma, Hazaribagh (Jharkhand).

(b) Sports Authority of India proposes to provide the following financial assistance to CRPF for Boys Sports Company:-